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RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No. 38/S.O./2023

Date : 29.11.2023

In pursuance of the Hon'ble Court order dated 31.08.2023 passed in DB Special Appeal (Writ) No. 685/2023 in SB Civil Writ Petition No. 11386/2023, As per direction, it is enjoined upon all concerned that in future, in all matters synopsis should be precised as possible and should be preferably less than 3 pages.

BY ORDER

C.P. Shrivastava  
REGISTRAR GENERAL

No. Gen/XV/116/2023/SC-I/2304

Date : 29.11.2023  
24/11/23

Copy forwarded to the following for information and necessary action:-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
2. Private Secretary to all the Hon'ble Judges to place the same before His Lordship for kind perusal.
3. The Registrar (Admn.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
4. All the Registrars /O.S.D., Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
5. Registrar-cum-CPC, Rajasthan High Court Bench Jaipur with the request to upload the same on the official website of Rajasthan High Court.
6. Registrar (Judicial), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur with the direction to circulate the same all amongst all the concerned of Judicial Side and ensure compliance the same
7. Advocate General, Rajasthan, Jaipur
8. All the Additional Advocates General, Jodhpur/ Jaipur
9. All the Government Advocates, Jodhpur/Jaipur
10. Chairman, Bar Council of Rajasthan, Jodhpur.
11. The President, Rajasthan High Court Advocates' Association, Jodhpur/Jaipur
12. The President, Rajasthan High Court Lawyers' Association, Jodhpur.
13. All Joint Registrars/ Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur
14. All Assistant Registrars/ A.O.J., Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
15. A.O.J. General Section, Rajasthan High Court, Jodhpur

C.P. Shrivastava  
REGISTRAR GENERAL

24/11/23